

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF GOPIVOTAL SOFTWARE INDIA
PRIVATE LIMITED**

1.	NAME OF THE CORPORATE PERSON	GOPIVOTAL SOFTWARE INDIA PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	01/05/2013
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies, Bangalore
4.	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U72200KA2013FTC068850
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Tower B, No.1 and 2, The Millenia, 2nd Floor Murphy Road, Philip Tower, Ulsoor Bangalore Karnataka 560008 India.
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	29/09/ 2021
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND REGISTRATION NUMBER OF THE LIQUIDATOR	Name: VASUDEVAN GOPU Address: 11A, COLLECTOR SIVAKUMAR STREET, KK PUDUR, COIMBATORE-641038, TAMILNADU. Email: vasudevangopu.ip@gmail.com vasudevanacs@gmail.com Telephone No.+91-9944937063 0422-4216903 Reg No. IBBI/IPA-002/IP-N00291/2017-18/10849
8.	LAST DATE FOR SUBMISSION OF CLAIMS	28/10/2021

Notice is hereby given that Gopivotal Software India Private Limited has commenced voluntary liquidation on 29/09/2021.

The stakeholders of Gopivotal Software India Private Limited are hereby called upon to submit a proof of their claims, on or before 28/10/2021 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 29.09.2021
Place: Coimbatore



Vasudevan Gopu
Liquidator of Gopivotal Software India Private Limited
IP Reg No: IBBI/IPA-002/IP-N00291/2017-18/10849